

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP/CA/98/2023

NAME OF THE PETITIONER : Mr Vijayraman Raman Kambainallur

NAME OF THE RESPONDENT(S) : M/s Trdfin Support Service Pvt Ltd & 4 Ors

UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Ld. Counsel Mr.AR.Ramanathan appears for the Petitioner. Ld.Sr.Counsel Mr.R.Sankaranarayanan appears for Respondents No.1 to 3. Ld. Counsel Mr.B.Dhanaraj appears for Respondent No.4. Ld. Counsel Mr.R.Venkatavaradhan appears for Respondent No.5.

Heard arguments of Respondents.

Respondents No.2, 3 & 4 have filed Counter Affidavit on 06.11.2023 along with application to condone the delay. Delay is condoned. The Counter Affidavits are taken on record. Rejoinder, if any, be filed within a week from the date of receipt of reply/counter.

Ld. Counsel for Respondent No.5 sought **four weeks time** to file reply/counter.

In this case, Counsel for the Petitioner as well as the Respondents are directed

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to come up with a proposal for amicable settlement before this Tribunal. Both parties agreed to this proposal and sought time to discuss, work out and arrive at an amicable settlement,.

List the Petition on **10.01.2024** for further hearing.

— Sd —

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

ss

— Sd —

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)